

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.355/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M

Name of the Company	Arjun Associates (P) Ltd.		
Under Section	66		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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MANOJIT ZASHI
PRACTISING COMPANY
SECRETARY
AUTHORISED REPRESENTATIVE

ARJUN ASSOCIATES
PVT. LTD.

Manojit Zashi
14.11.2017.

Ms TIAINLA
Dy Director

O/o RDCER)
Ministry of
Corporate Affairs

14.11.17

ORDER

Ld. Counsel for the petitioner and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Kolkata representing the Central Government are present.

Dy. Director on behalf of Central Government prayed that two weeks' time may be given for filing reply. Prayer is allowed. Reply may be filed within two weeks with a copy in advance to the opposite party. Rejoinder, if any, may be filed within 2 weeks thereafter.

List on 03/01/2018 for hearing

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)